(c) Initially with the coming into force certain provisions including enhanced penalties for violations as notified w.e.f 1st September, 2019, there were initial apprehensions about the implementations which got settled in due course.

[RAJYA SABHA]

- (d) No, Sir. During the process of finalisation of the Motor Vehicles (Amendment) Act, 2019 detailed and numerous consultations with stakeholders were held. Further, the Bill was consulted and deliberated in detail in many meetings held by Department-Related Parliamentary Standing Committee on Transport, Tourism and Culture and the Select Committee of the Rajya Sabha.
- (e) In the Motor Vehicles (Amendment) Act, 2019, no provisions under Chapter VI "Special Provisions Relating to State Transport Undertakings" *i.e.* from Sections 97 to 108 of the Motor Vehicles Act, 1988 have been amended.

## Repair and maintenance of National Highways (NHs) and State Highways (SHs)

†127. DR. SATYANARAYAN JATIYA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state the details of measures taken for the repair and maintenance of the National Highways (NHs) and State Highways (SHs) damaged due to excessive rainfall this year along with the details of such Highways, State-wise?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): This Ministry is primarily responsible for development and maintenance of National Highways (NHs). The works on NHs are accordingly taken up from time to time as per traffic density, inter-se priority and availability of funds to keep the NHs in traffic worthy conditions.

Development and Maintenance of State Highways (SHs) is the responsibility of the concerned State Governments/Union Territory (UTs).

Various types of Maintenance and Repair (M&R) works taken up on NHs include Ordinary Repairs (OR), Periodical Renewals (PR), Special Repairs (SR) and Flood Damage Repairs (FDR).

The M&R of stretches of NHs, where either Development works have commenced or Operation, Maintenance and Transfer (OMT) Concessions/Operation and Maintenance (O&M) Contracts have been awarded, are the responsibility of the concerned

<sup>†</sup>Original notice of the question was received in Hindi.

Unstarred Questions

Concessioners/Contractors till the Defect Liability Period (DLP)/the Concession Period.

M&R of balance stretches of NHs, including restoration of damages due to floods, rainfalls, etc., on such stretches, are carried out annually as per available budgetary outlay, inter-se priority and traffic density to keep such NHs in traffic worthy conditions.

The State/UT- wise details of NHs damaged due to rainfall / floods during 2019-20 except for the State of Goa and for NHs entrusted with National Highways & Infrastructure Development Corporation Ltd. (NHIDCL) are given in Statement-I (See below). The information in respect of the State of Goa and for NHs entrusted with NHIDCL are being compiled and shall be laid on the Table of the House.

The details of State/UT-wise funds allocated so far during 2019-20 for immediate restoration and for ensuring traffic worthiness of the NHs damaged due to rainfall/ floods are given in Statement-II.

Statement-I State/UT- wise details of NHs damaged due to rainfall/floods during 2019-20

Sl. N	No. State/UT	NH No.	Types of damages
1.	Andhra Pradesh	26, 340C, 765, 544D, 516D, 565, 165, 365BB, 67, 167B	Road damage, potholes and patches
2.	Arunachal Pradesh	13, 513, 515, 315A, 713A, 15, 215, 415, 115, 315	Formation washed out, Land slide, Culvert Choked, Damage of abutment and wing wall by scouring, Choked hill side drain, Culvert Damaged, damage to Embankment of Bridge, Shoulder, Road Surface Damage
3.	Assam	37, 6, 217, 315, 37E, 129, 2, 702, 17, 427, 127A, 127E, 127D, 15, 329, 715A, 715	Road damage, potholes and patches
4.	Bihar	227, 131A, 110	Road damage, potholes and patches

Sl. N	Jo. State/UT	NH No.	Types of Damages
5.	Chhattisgarh	130, 343, 149B	Road damage, potholes and patches
6.	Dadra and Nagar Haveli	848A	Patches, potholes
7.	Gujarat	68, 58, 47, 147, 27, 351, 927D, 251, 141, 341, 754K, 41, 168, 168A, 56, 64, 753B, 848, 848A, 848B, 953	Potholes, Patches
8.	Himachal Pradesh	3, 205, 503A, 103, 305, 154A, 154, 303, 7, 707, 907A, 705, 105, 505, 5	Land Slide, Road damage, potholes and patches
9.	Jammu and Kashmir	1, 144	Landslips, Bridge approach damage
10.	Karnataka	50, 75, 169, 73, 69, 275, 367, 766, 150A, 161A, 169A, 369E, 752K, 766C, 948	Land Slides, Road damage, potholes and patches
11.	Kerala	66, 766, 966, 85, 185, 183, 744	Road damage, potholes and patches
12.	Madhya Pradesh	47, 347C, 347B, 346, 347, 543, 45	Road damage, potholes and patches
13.	Maharashtra	753F, 752I, 548B, 361F, 161, 63, 752K, 361H, 753B, 757B, 166, 60, 848, 953, 160H, 753J, 160C, 61, 160, 52, 65, 965, 166E, 930, 543, 353C, 353B, 930D, 130D, 753A, 161G, 353J	Road damage, potholes and patches

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Sl. No. State/UT		NH No.	Types of Damages	
14.	Manipur	02, 137A	Land Slide, Surface Damage	
15.	Meghalaya	206, 106, 217, 6	Landslip damaged pavement	
16.	Mizoram	2, 306A, 302, 102B, 6,502	Land Slides, Road damage, potholes and patches	
17.	Nagaland	2, 202, 29, 702, 702A, 702D	Land Slides, Road damage, potholes and patches	
18.	Odisha	149, 55, 20, 53, 316, 26, 59, 57, 49, 326, 516, 220, 153B	Road damage, potholes and patches	
19.	Puducherry	32	Road damage, potholes and patches	
20.	Rajasthan	248, 248A, 552, 23, 448, 62, 125, 325, 70, 11, 54, 752, 58, 927A	Road damage, potholes and patches	
21.	Sikkim	710, 310, 310A	Land Slides, Road damage, potholes and patches	
22.	Tamil Nadu	32, 81, 83, 179A, 544	Road damage, potholes and patches	
23.	Telangana	365A, 365BB, 63, 61, 161B, 65, 163, 563, 365B, 353C	Road damage, potholes and patches	
24.	Tripura	8, 208, 108B, 108A	Land Slides, Road damage, potholes and patches	
25.	Uttarakhand	707A, 309A, 309B, 507, 34, 9	Landslip	
26.	West Bengal	12, 116B, 14, 114, 512, 110, 317, 10	Road damage, potholes and patches	

Statement-II

State/UT-wise funds allocated so far during 2019-20 for immediate restoration and for ensuring traffic worthiness of the NHs damaged due to rainfall/floods

(Amount in ₹ crore)

Sl. N	Jo. State/UTs	Allocation under Flood Damage Repair (New) for FY 2019-20	Allocation under Flood Damage Repair(Continued) for FY 2019-20	Total Allocation under Flood Damage Repair for FY 2019-20
1	2	3	4	5
1.	Andhra Pradesh	4.50	10.69	15.19
2.	Arunachal Pradesh	5.25	2.58	7.83
3.	Assam	5.25	7.65	12.90
4.	Bihar	2.00	4.21	6.21
5.	Chhattisgarh	0.50	1.79	2.29
6.	Goa	0.00	1.80	1.80
7.	Gujarat	2.25	0.00	2.25
8.	Himachal Pradesh	5.00	0.00	5.00
9.	Jammu and Kashmir	0.50	0.00	0.50
10.	Jharkhand	1.00	1.23	2.23
11.	Karnataka	5.00	3.33	8.33
12.	Kerala	5.00	28.11	33.11
13.	Manipur	1.50	2.14	3.64
14.	Meghalaya	1.50	1.49	2.99
15.	Mizoram	2.00	0.97	2.97
16.	Nagaland	4.50	1.77	6.27
17.	Odisha	1.50	1.11	2.61
18.	Punjab	0.50	0.00	0.50
19.	Rajasthan	1.00	5.00	6.00

Written Answers to		[18 November, 2019]	Unstarred Questions	
1	2	3	4	5
20.	Sikkim	2.50	0.94	3.44
21.	Tamil Nadu	2.00	1.62	3.62
22.	Telangana	0.00	1.26	1.26
23.	Tripura	1.50	3.25	4.75
24.	Uttar Pradesh	5.00	1.57	6.57
25.	Uttarakhand	2.25	1.22	3.47
26.	West Bengal	0.00	2.35	2.35
27.	Puducherry	0.25	0.00	0.25
		Allocation for Maintenance and	Repair of	NHs in FY 2019-20
28.	NHAI			100.00*
29.	NHIDCL			50.00*
30.	BRDB			140.00*

<sup>\*</sup>For NHs entrusted to National Highway Authority of India (NHAI), National Highways and Infrastructure Development Corporation Ltd. (NHIDCL) and Border Roads Development Board (BRDB), neither separate funds for FDR nor State/UT-wise fund under Maintenance and Repair is allocated.

## Speed limit for vehicles on National Highways

- 128. SHRI A. VIJAYAKUMAR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:
- (a) the details of speed limit fixed for various types of vehicles on National Highways etc.;
- (b) if so, whether many of the vehicles are not following the speed limits due to illogical limit levels; and
- (c) if so, whether there is any proposal to revise speed limit of vehicles on National Highways?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) The Ministry *vide* notification S.O.1522 (e) dated 6th April, 2018 has fixed the maximum speed limit in respect of different classes of motor vehicles on different roads in India. These are as under: